

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 17 of 2013**

**Dated : 17<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M.P. Power Generating Co. Ltd. ... Appellant(s)**

**Versus**

**M.P. Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

Counsel for the Appellant (s): Mr. M.G. Ramchandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. C.K. Rai for R-1

**ORDER**

The learned counsel for the Appellant has finished his arguments. He is directed to file his Written Submissions on or before 01.07.2013 after serving copy on the other side. Thereafter, the learned counsel for the Respondent is directed to file his respective Written Submissions on or before 10.07.2013 after serving copy on the other side.

Post the matter for further hearing on **18.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**